

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2148/2012

M/S GRASIM INDIA LIMITED (CHEMICAL DIVISION RENUKOOT) Appellant(s)

VERSUS

NORTHERN COALFIELDS LTD. & ORS.

Respondent(s)

WITH

C.A. No. 2496/2012 (III-A)

Date : 22-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

Mr. Vivek Singh, AOR

For Respondent(s) : Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Hemendra Sharma, Adv.
Mr. Yogeshwar Krishna Purohit, Adv.
Ms. Saumya Singh Bhati, Adv.
Mr. Dashrath Singh, Adv.
Mr. Mayank Chaplot, Adv.
Mr. Utkarsh Singh Kachhawaha, Adv.
Ms. Nisha Thakur, Adv.

Mr. Bhakti Vardhan Singh, AOR
Mr. J Tarun Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant(s), list
after three weeks.

(NEHA GUPTA)
COURT MASTER (SH)

(NIKITA SINGH)
COURT MASTER (NSH)